duction of iodised salt for free sale in the market for those who need it?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Iodine Deficiency Disorders including goitre occur in population living in iodine deficient environment. Although iodine deficiency is the major cause of endemic goitre, other environmental factors also act in conjunction with iodine deficiency in the development of goitre. The daily requirement of iodine is fulfilled mainly by food (90%) and from natural water. Cereals, pulses, vegetables and fruits grown on iodine deficient soil are deficient in iodine. Some of vegetables and fruits contain goitregenic factors but these goitrogenics are inseparable. Various experimental studies conducted have revealed that the quantity of goitregens required to produce goitre will necessitate consumption of such foods in very large quantities everyday. Iodine depletion of soil is due to deforestation which is lined with frequent floods and rivers changing their course.

In India, it is estimated that 150 million people including those living in rural and tribal areas, are at risk from IDD of which 54 million have iodine, Deficiency Disorders and 2.2 million are cretins.

The surveys carried out by the Directorate General of Health Services. Indian Council of Medical Research and the All India Institute of Medical Science have revealed that no region in the country can be considered completely free from goitre and other lodine Deficiency Disorders, lodisation of salt is the cheapest and proven method of prevention of lodine Deficiency Disorders If any specific scientific data regarding adverse effects of consumption of iodised salt in the country is brought to the notice of the Government, then matter could be referred to I.C.M.R. to review the technical issues in the matter.

Modernisation of Irrigation Projects in Rajasthan

- SHRIMATI VASUNDHARA 8929. RAJE: Will the Minister of WATER RE-SOURCES be pleased to state:
- (a) whether some irrigation projects are proposed to be modernised in Rajasthan;
 - (b) if so, the details thereof; and
- (c) the details of funds allocated or proposed to be allocated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Out of the 10 modernisation projects received at the Centre from December, 1979 to August 1989, 8 projects have been returned due to basic deficiencies/non-compliance by the State Government of the observations of Central Water Commission for more than one year. Two projects, namely, Jaismond and Gambhiri Modernisation Projects estimated to cost Rs. 29.1 crores and envisaging benefits to about 24,000 hectares, have been examined and comments sent to the State Government for compliance.

(c) The State Government in their Annual Plan 1990-91 has proposed a provision of Rs. 5.3 crores.

Holiday Homes in Country

- SHRI BABANRAO DHANKE: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the State-wise details of holiday homes/guest houses under the control of his Ministry:
- (b) the procedure for allotment of these holiday homes/guest houses;

- (c) the average rent charged in these holiday homes/guest houses; and
- (d) whether Government propose to construct new holiday homes/guest houses in some States, if so, the details thereof?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) Holiday Homes, as distinct from touring officers' hostel exist at present at Shimla in Himachal Pradesh, Mussoeorie in Uttar Pradesh and Kanyakumari in Tamil Nadu. These are used for allotment to M.P.s., employees of Central Govt., employees of Public Sector Undertakings etc., and the guests accompanying them. No Guest Houses are under the control of this Ministry.

- Accommodation in the holiday homes is allotted on an application on first come first served basis subject to recovery of licence fee in advance—However priority is given to the M.Ps. and Central Govt. employees over the other categories.
- (c) The charges prescribed for different categories at Shimla, Mussoorie and Kanyakumari are indicated in attached statements I, II and III respectively.
 - (d) Construction of holiday homes at

the under-mentioned places have been approved in principle by the Government subject to availability of land at these places:

- (i) Goa
- (ii) Ooty
- Mysore
- (iv) Arnarkantak
- (v) Nainital
- (vi) Puri
- (vii) Darjeeling
- (viii) Gangtok
- Kalimpong
- (x) Kodaikanal
- (xi) Madurai
- (xii) Srinagar
- (xiii) Varanasi and
- (xiv) Delhi

STATEMENT-I

Application for Advance Reservation of Accommodation of Grand Hotel (Holiday Home) Shimla

1.		me of Officer/MP/Tourist block letters)	
2.	whi and	signation and Deptt./Ministry to ich attached (Personal No. Rank d Parent Units should be indicated Defence Service Officer)	······································
3.	(a)	Complete Postal Address to which communication is to be sent.	

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	(b) Permanent Ad	dress			••••••
4.	·	if required) whether accor				
		required for He or on official d	olidaying purpose uty			•••••
5.	а	order of preference ecommodation re- couble/Four bed s	quired Single/			<i></i>
6.	а	Thether accommon vailed during the portion of the p	previous two years			
			DECLAR	ATION		
by m	e or	•			el, Shimla will be occ tity will be conveyed	-
В.	I Ce	ertify that:				
	(i)	I am a member o	of Rajya Sabha/Lok	Sabha.		
	(ii)	I am under Cent	ral Government Se	rvice.		
	(iii)	l am under emplo funds	-	and a	m paid my salary out o	of the
	(iv) I am eligible/not eligible for allotment G.P.R. Accommodation at the place of my posting.			of my		
	(v)	The authority/wh	o allots me the resid	lential accommoda	ation at the place of po	sting
withou vacat	ut pe tethe	rmission of Direct	orate of Estate, Nev on the date failing wi	w Delhi, under any	_the Period of reserv circumstances and v pay market rate of lic	vould
D.		,	ormation given about the Bules and		d that nothing has his allotment.	been
E.		dertake to take me	eals or to pay the se	rvice charge as pe	r Govt. order directly t	o the
	Pla	ce:				
	Date: Signature			ture		

The rent for accommodation per day is as under:-

Description of Rooms	From Central Government employees	Employees of Public Sector undertakings Government companies	For Private Persons (as guest of Government servant)	
1	2	3	4	
Singla bed suites	Rs. 10.00	Rs. 25.00	Rs. 50.00	
Double bed suites	Rs. 15.00	Rs. 40.00	Rs. 80.00	
Four bed suites	Rs. 20.00	Rs. 60.00	Rs. 100.00	

Application for reservation should be accompanied by Bank Draft covering full amount drawn in favour of Asstt. Estate Manager, Grand Hotel, Shimla and should be sent directly to the Asstt. Estate Manger, Grand Gotle, Shimla.

Applications for reservation in Holiday Home Shimla during the season period off 15th April to 15th July are received in Asstt. Estate Manager, Shimla's office only w.e.f. 1st March onwards and reservation in made on first come first served basis.

To be filled in by the Administrative Office:—

No.	Dated
Forwarded to the	he Asstt. Estate Manager, Grand Hotel, Shimla it is certified that Shri/Smt./
Km	and his/her family shall be visiting Shimla on leave/official
duty.	
	Signature:
	Official Seal

STATEMENT-II

Application for Allotment of Accommodation in the Holiday Home Mussorie (Utter Pradesh)

- Name of the officer and office address
- 2. Designation and Residential address (with telephone No.)
- Details of family members (Indicate children separately)
- 4. Number of beds required

- 5. period for which accommodation is required (Indicate dates) Note: not exceeding 7 days
- 6. Amount of money deposited (Give details of Bank Draft)
- 7. Declaration: I certify that the accommodation requested for will be occupied by me and my family members. I undertake to vacate the accommodation on _____ and will not overstay without prior written permission of the Directorate of Estates.

Signature:

Dated:

GENERAL INSTRUCTIONS

1. The rent for accommodation per day is as under:

SI. No.	Description of Rooms	From Central Government employees	Employees of Public Sector undertakings Government companies State	For Private Persons (when allotted as guest of M.P.'s/ Government Employees)
	1	2	3	4
(i)	2 bed room	Rs. 9.00	Rs. 20.00	Rs. 30.00
(ii)	3 bed room	Rs. 13.50	Rs. 30.00	Rs. 45.00
(iii)	4 bed room	Rs. 18.00	Rs. 40.00	Rs. 60.00
(iv)	6 bed room	Rs. 27.00	Rs. 60.00	Rs. 90.00

2. Charges for geysers, water and electricity at the following rates are payable at the Holiday Home:---

	Rate per day			
	2-bed room	3-bed room	4-bed room	6-bed room
1	2	3	4	5
Geysers	Rs. 1.00	Rs. 2.00	Rs . 3.00	Rs. 4.00
Water and Electricity	Rs. 2.00	Rs. 3.00	Rs. 4.00	Rs. 5.00

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In addition additional charges @ Rs. 1-00 per day would be recoverable for blankets. If any, provided at the Holiday Home.

3. Applications for reservation should be accompanied by a Bank Draft drawn in favour of Assistant Director of Estates (Cash) covering rent for accommodation only at the rates indicated in para 1 and should be sent to Assistant Director (Regions) Room No. 411-C, Directorate of Estates, Nirman Bhawan, New Delhi. so as to reach at least 15 days before the actual date of allotment.

Applications for reservation in Holiday Home Mussorie during the season period of 15th April to 15th July are a received in this Directorate only w.e.f. 1st March onwards and reservations is made on first come first served basis.

(TO BE FILLED IN BY THE ADMINISTRATIVE OFFICE)

No.	Dated:
Forwarded to the directorate of Estates for necessary action.	
	Signature:
	Office Seal:

STATEMENT-III

Application for Allotment of Accommodation in these Holiday Home at Vivekanandapuram, Kanyakumari, (Tamilnadu)

- Name of the officer with designation and official address in capital letters (with telephone number)
- Residential address
- 3. Accommodation required
- Period for which accommodation is required (indicate date)
- Amount of money deposited give details of bank draft)
- 6. Declaration:—I certify that the accommodation requested for will be occupied by me and my family members. I undertake to abide by the discipline of Vivekananda Kendra.

Signature of the Officer

Date:

The reservation can be made with any of the following offices:

Number of suites available

1.	Asstt. Director of Estates (Regions)	Two-3 bed deluxe suites and
	Room No. 411 'C' Wing, Nirman Bhawan,	Two 2-bed suntos
	New Delhi-110011.	
2.	Estate Manager,	One-2 bed suite
	5-Esplanade-East,	
	Calcutta-69.	
3.	Asstt. Estate Manager,	One 2-bed suite
	1st Floor, Shastri Bhavan,	
	26 Haddows Road, Madras.	
4.	Executive Engineer,	One 2-bed suite
	Trivandrum Cantral Division,	
	C.P.W.D., Trivandrum-4.	

The application should be accompanied a Bank Draft' drawn in favour of the Assistant Director of Estate (Cash) covering the rent of accommodation only if reservation is to be made with (1). In case reservation is to be made with any of the officers mentioned at (2) to (4) the Bank Draft should be drawn in favour of that officer.

The rates of rent for accommodation ar as under:-

Rent per day	2-bed suite	3-bed Deluxe suite
1	2	3
For Central Government Employees and Pensioners	R s. 10/-	Rs. 25-/
For employees of Public Sector Undertakings under Central Government	Rs. 30/-	Rs. 75/-

Charges for additional persons are payable to direct to the Campus-in charge, Vivekananda Kendra, Kanyakumari at the rate fixed by them from time to time.

(TO BE FILLED IN BY THE ADMINISTRATIVE OFFICE)

	Dated:-
No.	Dated:-
Forwarded to thelars by Shri/Smt	It is certified that particu- in column. No. 1 are
correct.	Signature:

Officer Seal: